

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.09.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:20 AM

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1378 of 2019	Chand Prakash Mehra Vs. Praveen Bansal & Anr.	Sidhartha Sharma	Mrinali Prasad-R1 to IRP PBA Srinivasan-R2

### After the above

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)**

### **For Judgment**

2.	Comp. App. (AT) (Ins) No.252 of 2020	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors. <b>With</b>	Pawan Bhusan	Pranaya Goyal-R1 Surabhi Singh-R2
3.	Comp. App. (AT) (Ins) No. 315 of 2020	V.S. Suresh Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Goutham Shivshankar	Pranaya Goyal-R1 Surabhi Singh-R2

### After the above

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Judgment**

4.	Comp. App. (AT) (Ins) No. 814 of 2020	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors. <b>With</b>	Ajay Roy	Chitranshul A. Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4
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5.	Comp. App. (AT) (Ins) No.826 of 2020	Shailen Shah, Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd & Ors. <b>With</b>	Neha	Chitranshul A. Sinha Anshuman Chaturved-R1 to R3 S. Sagar Dhawan- R4
6.	Comp. App (AT) (Ins) No. 913 of 2020	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional, Wind World (India)Ltd. & Ors.	Chitranshul A. Sinha	Neha Naik-R1 Charu Bansal-CoC

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar